

Defence for 1982-83. [Placed in Library. See No. LT-3668/82].

(3) A copy of the Defence Services Estimates, 1982-83 (Hindi and English versions). [Placed in Library. See No. LT-3669/82].

**NOTIFICATION RE. CENTRAL MARKET LOANS & UNDER CUSTOMS' ACT, 1982, AND CENTRAL EXCISE RULES, 1944** ing certain articles from Excise Duty.

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY):** I beg to lay on the Table:—

(1) A copy of the Notification No. F. 4(5)-W&M/81 (Hindi and English versions) dated the 15th March, 1982 regarding Central Market Loans. [Placed in Library. See No. LT-3670/82].

(2) A copy of Notification No. G.S.R. 251(E) (Hindi and English versions) published in Gazette of India dated the 15th March, 1982, together with an explanatory note indicating the alloy steel items exempting from the auxiliary duty of customs, under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-3671/82].

(3) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—

(i) G.S.R. 273 published in Gazette of India, dated the 13th March, 1982 together with an explanatory memorandum regarding exempt from the auxiliary duty leviable on zinc ingots if such zinc ingots are used in the manufacture of zinc dusts and the zinc dusts so manufactured are used in the manufacture of zinc unwrought.

(ii) G. S. R. 274 published in Gazette of India, dated the 13th March, 1982, together with an explanatory memorandum regarding complete exemption from payment of Central Excise Duty on air-conditioners, refrigerators and water coolers required by the foreign privileged organisation for its personal use, subject to the conditions specified thereon.

[Placed in Library. See No. LT-3672/82].

Annual Reports of Central Silk Board, Bombay and Textile Committee, Bombay for 1980-81

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA):** I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Central Silk Board, Bombay, for the year 1980-81, under section 12-A of the Central Silk Board Act, 1948. [Placed in Library. See No. LT-3673/82].

(2) A copy of the Annual Report (Hindi and English versions) of the Textiles Committee, Bombay, for the year 1980-81 along with the Audited Accounts, under sub-section (4) of section 13 of the Textiles Committee Act, 1963. [Placed in Library. See No. LT-3674/82].